



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या: H 10084 / सी-1 / N.G.T.-209 / 2024

दिनांक: 29 / 04 / 2024

To,

The Registrar,  
The National Green Tribunal,  
Principal Bench,  
New Delhi  
E-mail- judicial-ngt@gov.in

Sub: Report in compliance of the order dated- 05.02.2024 passed by Hon'ble National Green Tribunal, New Delhi in Original Application No.- 482/2023 (I.A. No. 688/2023) Anuj Sharma Versus State of Uttar Pradesh & Ors.

Sir,

In compliance of the order dated- 05.02.2024 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No.- 482/2023 (I.A. No. 688/2023) Anuj Sharma Versus State of Uttar Pradesh & Ors. The Report is annexed along with the enclosures herewith and forwarded to you with the request that the same may be placed before the Hon'ble Tribunal for consideration.

Enclosure- As above

Yours Sincerely

( Sanjeev Kumar Singh )  
Member Secretary

Copy to:

1. Shri Pradeep Mishra, Advocate on Record, Hon'ble Supreme Court/ NGT, New Delhi for necessary action please.
2. Law Officer-1, U.P. Pollution Control Board, Lucknow for information and necessary action please.
3. Regional Officer, U.P. Pollution Control Board, Ghaziabad for information and necessary action.

Member Secretary



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad  
Website-, e-mail:roghaziabad@uppcb.in

संदर्भ संख्या : 120 / 1167-181 / 2024

दिनांक 24/04/2024

सेवा में,

मुख्य पर्यावरण अधिकारी (वृत्त-1),  
उ०प्र० प्रदूषण नियंत्रण बोर्ड,  
लखनऊ।

विषय: मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या-482 of 2023 (IA No-688 of 2023 Anuj Sharma Vs State of U.O. & Ors में पारित आदेश दिनांक 05.02.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। मा० राष्ट्रीय हरित अधिकरण में योजित ओ०ए० संख्या-482 of 2023 (IA No-688 of 2023 Anuj Sharma Vs State of U.O. & Ors. में पारित आदेश दिनांक 05.02.2024 के अनुपालन में स्थलीय निरीक्षण इस कार्यालय द्वारा दिनांक 20.04.2024 को किया गया। निरीक्षण आख्या संलग्नकर इस अनुरोध के साथ प्रेषित कि बोर्ड मुख्यालय स्तर से मा० राष्ट्रीय हरित अधिकरण के समक्ष दाखिल कराने का कष्ट करें।

संलग्नक उपरोक्तानुसार।

भवदीय

  
(विकास मिश्र)  
क्षेत्रीय अधिकारी

ND  
R

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108  
मुख्यालय : TC-12V, विमूति खण्ड, गोमती नगर, लखनऊ 226010

**Status report with respect to Hon'ble NGT order dated 05.02.2024 passed in the matter of Anuj Sharma Vs State of U.O. & Ors in OA No-482 of 2023 (IA No-688 of 2023).**

**1. Background:**

Hon'ble NGT in the matter of Anuj Sharma Vs State of U.O. & Ors. in OA No-482 of 2023 (IA No-688 of 2023) passed order on dated 05.02.2024. The main part of order is placed below: -

*".....4. The compliance report in terms of the order of the Tribunal dated 24.11.2023 has been filed which reveals that the dumping site at Village Shahpur Morta was established on a private land and the lease renewal with the land owner has not been done for the period after 30.06.2023, therefore, no waste is further transported to the said site after 30.06.2023. It is also stated in the report that the total municipal waste sent to the Morta facility till 30.06.2023 was 5,65,727 MT, out of which 4,69,668 MT was effectively processed and scientifically disposed of, while only 96059 MT was pending for processing at the site. As per the report, presently approximately 48,000 ton of municipal waste is pending for processing at the site, which is likely to be disposed of by May 2024. Learned Counsel for the Municipal Corporation, Ghaziabad has informed that the timeline will be adhered to and by May 2024 the entire waste lying at the site will be disposed of. The report does not reveal the details relating to the residue and its utilization/disposal after the treatment of the waste from the site in question.*

*5. Hence, we dispose of the OA directing the Member Secretary, UPPCB to file the report by 30.04.2024 before the Registrar General of the Tribunal disclosing the extent of disposal of the waste from Shahpur Morta site and also details of disposal/utilization of the residue after the treatment of the waste from that site by e-mail at [judicialngt@gov.in](mailto:judicialngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. The report shall also disclose the details relating to other sites which are already under consideration in Execution Application No. 23/2023 in OA No. 75/2023 in the matter of Jaishree Bansal vs. Uttar Pradesh Pollution Control Board.."*

**Compliance: -**

In compliance to Hon'ble National Green Tribunal order dated 05.02.2024, the inspection of site was carried out by officials from RO UPPCB Ghaziabad on 20.04.2024. During visit Shri Akshay Jain and Shri Rajiv Arora representative of M/s Geron Engineering Pvt. Ltd. were present. The factual status are as under: -

**A- Status of dumping of municipal solid waste in Village Shahpur Morta, Raj Nagar Extension, Ghaziabad:-**

- I. Ghaziabad Nagar Nigam had engaged an agency M/s Geron Engineering Pvt. Ltd. to establish the fresh municipal waste processing plant in Village Shahpur Morta, Raj Nagar Extension, Ghaziabad in July-2022. Post which the entire fresh municipal waste generated in Ghaziabad was being sent to Morta processing facility. The said dump site was established on private lease land. Later, lease renewal with land owner could not be executed for period after 30.06.2023 consequently no waste further transported to the site after 30.06.2023. Subsequent processing of fresh municipal waste was shifted to Jagjivan/ Bhikanpur (Site II), Pipeline Road.
- II. As no fresh waste being transported to the site, only processing of remaining municipal waste is being done, it is expected to complete the processing by May-2024. The representative of the dump site informed that the total fresh municipal waste sent to the Morta facility till 30th June 2023 was 5,65,727 MT out of which the 5,57,727 MT was effectively processed and scientifically disposed of, while only 8,000 MT is pending for processing at the said site. Further it was also informed by the representative of facility that the land after reclamation shall be handed over to the owners of that property, as per scheduled by May 2024.
- III. During visit Trommel-01 Nos, Ballistic Separator – 02 Nos, Pocklane – 03 Nos were found at the site. The entire processing is carried out at the site.
- IV. No municipal waste is presently being transported to the site at Village Shahpur Morta, Raj Nagar Extension, Ghaziabad after 30.06.2023. Therefore, processing of fresh municipal waste was shifted to Jagjivanpur /Bhikanpur (Site II), Pipeline Road. Approximately 1500 Ton/day fresh waste is generated in Ghaziabad which is transported to the fresh waste processing site at Jagjivanpur/Bhikanpur (Site-II), Pipeline Road, Ghaziabad. (Legacy waste processing site (Site-I) which is adjacent the same place on which processing of legacy waste is being carried out).
- V. The details related to this waste processing facility is tabulated as below: -

<b>1</b>	<b>General Information</b>
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	A	City & Location of Dumpsite	<b>Dumpsite at Morta, Meerut Road Ghaziabad Uttar Pradesh</b>
	B	Stage of Processing (Planned/Being Executed/Completed)	Being executed during visit.
<b>2</b>		<b>Quantity of Waste</b>	
	A	Initial Quantity	5.65 Lakh MT MSW received from July 2022 till June 2023
	B	Present Quantity	08 thousand MT as on 20.04.2024.
<b>3</b>		<b>Characteristics of Waste</b>	Mixed waste
<b>4</b>		<b>Survey</b>	
	A	Quantity Of Waste Processed Per Day (TPD)	800 TPD
<b>5</b>		<b>Process Flowsheet of Waste Processing</b>	<pre> graph TD     A[Weighment of Fresh MSW] --&gt; B[Storage and Windrows Formation for Drying]     B --&gt; C[Spraying of Bio Culture]     C --&gt; D[Screening of Waste into RDF, Bio-Earth &amp; Rejects]     D --&gt; E[Storage of RDF, Bio Earth &amp; Rejects]     E --&gt; F[Disposal of Screened Fractions]     F --&gt; G[End]             </pre>
<b>6</b>	<b>Stabilization of waste</b>		
	A	Type of biomining method Adopted (Tractor tiller, Trench method; Cone Method; Windrow, Thin Layer Method)	Windrows

B		Machinery used for Excavating dumpsite (Tractor Tiller etc)	Excavator
C		Machinery Used for preparing Windrows (JCB etc)	Excavator
D		Are large objects removed prior to windrow preparation	Yes, Stone, Wood and large objects removed manually
E		Are Windrows Turned Every 4-5 Days	Yes. As and when required based on site conditions
F		Duration of Stabilization	45-60 Days for drying
G		Bio-culture Used	As and when required
H		Is End Product Stabilized (No Heat / Gas /leachate /Smell)	Yes
I		Is leachate Being Generated from the waste	Some leachate generation observed
J		If methodology for leachate Management Adopted	Yes, Leachate generated is recirculated to the windrows
<b>Processing of Legacy Waste</b>			
		Machinery Used For processing of legacy waste	
a		Screening	
	i	Trommel (Number & Capacity (TPD))	1 Trommel X 200 TPD = 200 Ton 2 Ballistic X 200 TPD = 400 Ton
7			Total = 600 TPD

	ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 1216 mm and 4-6)	24 – 50 mm
	iii	Vibrating Screen	Yes. Ballistic Machine has the vibrating screen
	b	Handling	
	i	Loader (No.)	3 Pocklane
	ii	Conveyor (No.)	11 Nos.
	iv	Categories in which the waste is segregated (Compost/ Recyclables/ RDF/ C&D/ Inerts etc.)	Bio Earth, RDF and C&D Inerts
	v	Quantity of items which is being generated in each category	Tentative percentage  RDF: 8 to 12 % Bio Earth: 25 to 35 % Inert: 2 to 5 %.  Quantity of items generated is after windrows formation and sun / bio drying where the moisture is dried before segregation. The remaining portion is moisture loss and wet waste decomposition.
	vi	Quantity of items being utilized of different categories	As informed by M/s Geron India Engineering Pvt. Ltd. Representative.  Bio Earth is being disposed in nearby low lying areas. RDF- RDF generated from the facility is sent to the Boiler unit utilising RDF as fuel in Mussorie Ghaziabad and also to Bahadarpur Village Ghaziabad where an other similar facility is being developed currently .

			C & D waste inerts is being used for making internal temporary roads for ensuring smooth vehicle movement.
<b>Miscellaneous</b>			
8	a	Percentage land recovered so far	Approx. 90 % area has been cleared.

**B- Jagjivanpur/Bhikanpur (Site-I), Pipeline Road, Ghaziabad for the treatment of legacy waste: -**

- 1) The bio-remediation of the site is being done by M/s. Rollz India Waste Management Pvt Ltd.
- 2) The bio-remediation had commenced on October 2023.
- 3) During inspection it has been observed that Ghaziabad Nagar Nigam (GNN) has stopped dumping of fresh municipal solid waste.
- 4) Fresh waste is being dumped in the adjacent site, which is dedicated entirely for fresh municipal waste.
- 5) As informed by the operator that around 50% of the waste has been processed so far.
- 6) During inspection the segregated fractions such as RDF, Compost was also found stored at the site.
- 7) During visit approximately 1.10 lakh MT municipal waste was found for processing at site which is likely to be processed by march 2025.

**Jagjivanpur/Bhikanpur (Site-I), Pipeline Road, Ghaziabad**

<b>1</b>	<b>General Information</b>		
	A	City & Location of Dumpsite	<b>Legacy Waste Dumpsite at Jagjivanpur/ Bhikanpur (Site I), Pipeline Road, Ghaziabad Uttar Pradesh</b>
	B	Stage of Biomining (Planned/Being Executed/Completed)	Being executed during visit. The bio-remediation process was started on October 2023
<b>2</b>	<b>Quantity of Waste</b>		
	A	Initial Quantity	2.69 Lakh MT as on October 2023
	B	Present Quantity	About 1.10 Lakh MT as on 20.04.2024
<b>3</b>	<b>Characteristics of Waste</b>		Mixed legacy MSW

	A	Leachate Characteristics	No Leachate was found
<b>4</b>	<b>Baseline Survey</b>		
	A	Quantity Of Waste Processed Per Day (TPD)	800 TPD
<b>5</b>		<b>Process Flowsheet of Bio-Mining</b>	<pre> graph TD     A[Stabilization &amp; Cleaning] --&gt; B[Racking of Waste for Drying]     B --&gt; C[Windrows Formation and Bio Culture Spary]     C --&gt; D[Waste Measurement using Topo Survey/Drone/Weighbridge]     D --&gt; E[Screening of Waste into RDF, Bio-Earth &amp; Rejects]     E --&gt; F[Storage of RDF, BIO EARTH &amp; Rejects]     F --&gt; G[Disposal of Screened Fractions]     G --&gt; H[End]             </pre>
<b>6</b>	<b>Stabilization of waste</b>		
	A	Type of biomining method Adopted (Tractor tiller, Trench method; Cone Method; Windrow, Thin Layer Method)	Windrows
	B	Machinery used for Excavating dumpsite (Tractor Tiller etc)	Excavator

C		Machinery Used for preparing Windrows (JCB etc)	Excavator
D		Are large objects removed prior to windrow preparation	Yes, Stone, Wood and large objects removed manually
E		Are Windrows Turned Every 4-5 Days	Yes. As and when required based on site conditions
F		Duration of Stabilization	20-30 Days for drying
G		Bio-culture Used	As and when required
H		Is End Product Stabilized (No Heat / Gas /leachate /Smell)	Yes
I		Is leachate Being Generated from the waste	No leachate generation observed
J		If yes, methodology for leachate Management Adopted	Not Applicable
<b>7</b>	<b>Processing of Legacy Waste</b>		
	Machinery Used For processing of legacy waste		
	a	Screening	
	i	Trommel (Number & Capacity (TPD))	2 Warrior Separators X 400 TPD = 800 Ton
	ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 1216 mm and 4-6)	24 to 50 mm
	iii	Vibrating Screen	Warrior Separators

	b	Handling	
	i	Loader (No.)	3 Pockline
	ii	Conveyor (No.)	8 Nos.
	iv	Categories in which the waste is segregated (Compost/ Recyclables/ RDF/ C&D/ Inerts etc.)	Bio Earth, RDF, C&D and Inert
	v	Quantity of items which is being generated in each category	<p>Tentative percentage</p> <p>RDF - 8 to 12 %</p> <p>Bio Earth - 25 to 35 %</p> <p>Inert 2 to 5 %</p> <p>Quantity of items generated is after windrows formation and sun / bio drying where the moisture is dried before segregation. The remaining portion is moisture loss and wet waste decomposition</p>
	vi	Quantity of items being utilized of different categories	<p>As informed by M/s Geron India Engineering Pvt. Ltd. representative</p> <p>Bio Earth is being disposed in nearby low lying areas.</p> <p>RDF – RDF generated from the facility is sent to the Boiler unit utilising RDF as fuel in Mussorie Ghaziabad and also to Bahadarpur Village Ghaziabad where an other similar facility is being developed currently.</p> <p>inerts is being used for making internal temporary roads for ensuring smooth vehicle movement.</p>
8	<b>Miscellaneous</b>		

	a	Is fresh waste being dumped at the site	No
	b	Percentage land recovered so far	Approx. 30 % area has been cleared.

**C- Jagjivanpur/Bhikanpur (Site II), Pipeline Road, Ghaziabad for treatment of fresh waste: -**

- 1) The facility for management of fresh waste is set up at Jagjivanpur/Bhikanpur (Site II), Pipeline Road, Ghaziabad.
- 2) GNN has awarded the contract for management of these waste to M/s Geron Engineering Pvt. Ltd. It was reported that the site has been made operational since July 2023.
- 3) The site is adjacent to the legacy waste dumpsite at Jagjivanpur/Bhikanpur (Site I), Pipeline Road, Ghaziabad.
- 4) The total area available for both the fresh waste (Site II) as well as for legacy waste (Site I) is about 40 bighas of which around 60% is dedicated for fresh waste. Further, the area reclaimed from bioremediation of legacy wastes will also be utilized for processing of fresh waste.
- 5) The facility receives fresh MSW in tune of 1500 TPD from the whole of Ghaziabad.
- 6) Previously fresh waste processing capacity was 400 TPD and consists of windrow composting followed by mechanical screening using vibratory (Warrior) screens. After that a new plant having capacity of 2000 TPD and consist of windrows composting followed by super sonic mechanical screening using vibratory screen has been set up for the processing of fresh waste which is operational since February 2024. Now, at present total capacity of fresh waste has been increased to 2400TPD.
- 7) The details related to this waste processing facility is tabulated as below: -

**Jagjivanpur/Bhikanpur (Site II), Pipeline Road, Ghaziabad**

<b>1</b>	<b>General Information</b>		
A		City & Location	<b>Fresh Waste Processing at Jagjivanpur/Bhikanpur</b>

			(Site II), Pipeline Road, Ghaziabad Uttar Pradesh.
	B	Stage of MSW Processing	Being executed during visit
2		<b>Characteristics of Waste</b>	Mixed fresh waste
3	<b>Survey</b>		
	A	Processing Capacity (TPD)	400 TPD (old), 2000 TPD (New)  Total-2400 TPD
4		<b>Process Flowsheet of Waste Processing</b>	<pre> graph TD     A[Weighment of Fresh MSW] --&gt; B[Storage and Windrows Formation for Drying]     B --&gt; C[Spraying of Bio Culture]     C --&gt; D[Screening of Waste into RDF, Compost &amp; Rejects]     D --&gt; E[Storage of RDF, Compost &amp; Rejects]     E --&gt; F[Disposal of Screened Fractions]     F --&gt; G[End] </pre>
5	<b>Stabilization of waste</b>		
	A	Type of processing Adopted	Windrows
	B	Machinery Used for preparing Windrows (JCB etc)	Excavator
	C	Are large objects removed prior to windrow preparation	Yes, Stone, Wood and large objects removed manually
	D	Are Windrows Turned Every 4-5 Days	Yes. As and when required based on site conditions

	E	Duration of Stabilization	45-60 Days for drying
	F	Bio-culture Used	As and when required
	G	Is End Product Stabilized (No Heat / Gas /leachate /Smell)	Yes
	H	Is leachate Being Generated from the waste	Leachate generation was observed
	I	If Yes, methodology for leachate Management Adopted	Leachate Tank (90 m <sup>3</sup> ) has been built to collect any leachate generated at the site which is recirculated to windrows after mixing with bio culture. Collection of leachates is done through network of drains
<b>6 Processing of Waste</b>			
Machinery Used For processing of waste			
	a	Screening	
		i	Trommel (Number & Capacity (TPD))
			1 vibrating screen (Warrior screen) x 400 TPD(Old) & 01 Super Sonic vibrating screen-2000 TPD (New)
		ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 1216 mm and 4-6)
			80 mm
		iii	Vibrating Screen
			Yes. (Warrior machine)
	b	Handling	
		i	Loader (No.)
			2 pokelane
		ii	Conveyor (No.)
			8 Nos
		iv	Categories in which the waste is segregated (Compost/
			RDF, Compost and Inerts

		Recyclables/ RDF/ C&D/ Inerts etc.)	
	v	Quantity of items which is being generated in each category	<p>Tentative percentage as informed by operator of the facility</p> <p>RDF - 8 to 12 % Compost - 25 to 35 % Inert 2 to 5 %</p> <p>Quantity of items generated is after windrows formation and sun / bio drying where the moisture is dried before segregation. The remaining portion is moisture loss and wet waste decomposition.</p>
	vi	Quantity of items being utilized of different categories	<p>As informed by M/s Geron India Engineering Pvt. Ltd. Representative.</p> <p>Bio Earth is being disposed in nearby low lying areas.</p> <p>RDF – RDF generated from the facility is sent to the Boiler unit utilising RDF as fuel in Mussorie Ghaziabad and also to Bahadarpur Village Ghaziabad where an other similar facility is being developed currently.</p> <p>C &amp; D waste inerts is being used for making internal temporary roads for ensuring smooth vehicle movement.</p>
7		Is fresh waste being dumped at the site	Yes

## PHOTOGRAPHS OF DUMP SITE TAKEN DURING VISIT.



### Summary

#### 1. Legacy MSW treatment/management site at Village Shahpur Morta, Raj Nagar Extension, Ghaziabad.

800 Tonn MSW Processed Per day. 8000 Ton municipal waste is pending for processing at site which is likely to be processed by May-2024.

#### 2. Legacy MSW treatment/management site at Jagjivanpur/ Bhikanpur (Site-I), Pipeline Road, Ghaziabad

800 Tonn MSW Processed Per Day. About 1.10 Lakh MT municipal waste is pending for processing at site which is likely to be processed by March-2025.


### **3. Fresh MSW treatment/management site at Jagjivanpur/Bhikanpur (Site II), Pipeline Road, Ghaziabad**


The facility receives fresh MSW in tune of 1500 TPD from the whole of Ghaziabad. Previously fresh waste processing capacity was 400 TPD and consists of windrow composting followed by mechanical screening using vibratory (Warrior) screens. After that a new plant having capacity of 2000 TPD and consist of windrows composting followed by super sonic mechanical screening using vibratory screen has been set up for the processing of fresh waste which is operational since last week of February 2024. Now, at present total capacity of fresh waste has been increased to 2400TPD.

#### **Conclusion:**

1. In compliance of Hon'ble NGT order, Letter No- 2686/एनजीटी-181/ओ०ए० संख्या-482/2023/24 दिनांक 21.03.2024 & 90/एनजीटी-181/ओ०ए० संख्या-482/2023/24 दिनांक 15.04.2024 were sent to Nagar Nigam, Ghaziabad for providing complete details to the residues and its utilization/disposal after the processing of waste from dump sites and reply is awaited. Copy of letters is annexed as **Annexure-I.**
2. During visit it was reported by the representative of facility that the rejects/residues such as bio-earth is being disposed nearby low lying areas and C & D waste (inert) is being used for making internal temporary road.
3. A Letter No- 119/NGT-181/2024 dated 24-04-2024 sent to Nagar Nigam Ghaziabad for providing test report of rejects/residues carried out by any reputed institutions. Copy of letter is annexed as **Annexure-II.**

Above report is submitted for kind perusal and necessary action.

  
(Anshul Sharma)  
A.E.E.

  
(Kunwar Santosh Kumar)  
A.E.E.



संदर्भ संख्या : 2686/एन०जी०टी०-181/ओ०ए० संख्या 482/2023/24 दिनांक 21/03/2024

समयबद्ध/मा० एन०जी०टी० प्रकरण

सेवा में,

नगर आयुक्त महोदय,  
नगर निगम,  
गाजियाबाद।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 482/2023 अनुज शर्मा बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 05.02.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या 482/2023 अनुज शर्मा बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक 05.02.2024 का संदर्भ ग्रहण करने का कष्ट करे, जिसके मुख्य अंश निम्नवत् है:-

".....4. The compliance report in terms of the order of the Tribunal dated 24.11.2023 has been filed which reveals that the dumping site at Village Shahpur Morta was established on a private land and the lease renewal with the land owner has not been done for the period after 30.06.2023, therefore, no waste is further transported to the said site after 30.06.2023. It is also stated in the report that the total municipal waste sent to the Morta facility till 30.06.2023 was 5,65,727 MT, out of which 4,69,668 MT was effectively processed and scientifically disposed of, while only 96059 MT was pending for processing at the site. As per the report, presently approximately 48,000 ton of municipal waste is pending for processing at the site, which is likely to be disposed of by May 2024. Learned Counsel for the Municipal Corporation, Ghaziabad has informed that the timeline will be adhered to and by May 2024 the entire waste lying at the site will be disposed of. The report does not reveal the details relating to the residue and its utilization/disposal after the treatment of the waste from the site in question.

5. Hence, we dispose of the OA directing the Member Secretary, UPPCB to file the report by 30.04.2024 before the Registrar General of the Tribunal disclosing the extent of disposal of the waste from Shahpur Morta site and also details of disposal/utilization of the residue after the treatment of the waste from that site by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. The report shall also disclose the details relating to other sites which are already under consideration in Execution Application No. 23/2023 in OA No. 75/2023 in the matter of Jaishree Bansal vs. Uttar Pradesh Pollution Control Board....."

अतः आपसे अनुरोध है कि उपरोक्त वर्णित प्रकरण में मा० एन०जी०टी० द्वारा पारित आदेश दिनांक 05.02.2024 के अनुपालन में जनपद गाजियाबाद के अन्तर्गत नगरीय ठोस अपशिष्ट के निस्तारण हेतु ग्राम शाहपुर मोरटा एवं अन्य चिन्हित स्थलों पर वेस्ट ट्रीटमेंट के पश्चात जनित ठोस अपशिष्टों के निस्तारण/उपयोग के सम्बन्ध में विस्तृत विवरण/कार्य योजना से इस कार्यालय को अवगत कराने का कष्ट करे, ताकि तदनुसार अनुपालन आख्या मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली को निर्धारित समयावधि (दिनांक 30.04.2024 से पूर्व) में प्रेषित की जा सकें।

महोदय  
(विकास मिश्र)  
क्षेत्रीय अधिकारी

प्रतिलिपि:

1. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।
2. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
3. मुख्य पर्यावरण अधिकारी(वृत्त-1), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी



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क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad  
Website- [www.uppcb.com](http://www.uppcb.com), e-mail: [roghaziabad@uppcb.in](mailto:roghaziabad@uppcb.in)

संदर्भ संख्या : १०...../एन०जी०टी०-१८१/ओ०ए० संख्या ४८२/२०२३/२४ दिनांक १५/०४/२०२४  
महत्वपूर्ण  
समयबद्ध/मा० एन०जी०टी० प्रकरण

सेवा में,

नगर आयुक्त महोदय,  
नगर निगम,  
गाजियाबाद।

विषय: मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या ४८२/२०२३ अनुज शर्मा बनाम  
स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक ०५.०२.२०२४ के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या ४८२/२०२३ अनुज शर्मा बनाम स्टेट ऑफ यू०पी० व अन्य में पारित आदेश दिनांक ०५.०२.२०२४ का संदर्भ ग्रहण करने का कष्ट करे, जिसके मुख्य अंश निम्नवत् है:-

".....4. The compliance report in terms of the order of the Tribunal dated 24.11.2023 has been filed which reveals that the dumping site at Village Shahpur Morta was established on a private land and the lease renewal with the land owner has not been done for the period after 30.06.2023, therefore, no waste is further transported to the said site after 30.06.2023. It is also stated in the report that the total municipal waste sent to the Morta facility till 30.06.2023 was 5.65.727 MT, out of which 4,69,668 MT was effectively processed and scientifically disposed of, while only 96059 MT was pending for processing at the site. As per the report, presently approximately 48,000 ton of municipal waste is pending for processing at the site, which is likely to be disposed of by May 2024. Learned Counsel for the Municipal Corporation, Ghaziabad has informed that the timeline will be adhered to and by May 2024 the entire waste lying at the site will be disposed of. The report does not reveal the details relating to the residue and its utilization/disposal after the treatment of the waste from the site in question.

5. Hence, we dispose of the OA directing the Member Secretary, UPPCB to file the report by 30.04.2024 before the Registrar General of the Tribunal disclosing the extent of disposal of the waste from Shahpur Morta site and also details of disposal/utilization of the residue after the treatment of the waste from that site by e-mail at [judicialngt@gov.in](mailto:judicialngt@gov.in) preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. The report shall also disclose the details relating to other sites which are already under consideration in Execution Application No. 23/2023 in OA No. 75/2023 in the matter of Jaishree Bansal vs. Uttar Pradesh Pollution Control Board....."

अतः आपसे अनुरोध है कि उपरोक्त वर्णित प्रकरण में मा० एन०जी०टी० द्वारा पारित आदेश दिनांक ०५.०२.२०२४ के अनुपालन में जनपद गाजियाबाद के अन्तर्गत नगरीय ठोस अपशिष्ट के निस्तारण हेतु ग्राम शाहपुर मोरटा एवं अन्य चिन्हित स्थलों पर वेस्ट ट्रीटमेंट के पश्चात जनित ठोस अपशिष्टों के निस्तारण/उपयोग के सम्बन्ध में विस्तृत विवरण/कार्य योजना से इस कार्यालय को अवगत कराने का कष्ट करे, ताकि तदनुसार अनुपालन आख्या मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली को निर्धारित समयावधि (दिनांक ३०.०४.२०२४ से पूर्व) में प्रेषित की जा सकें।

भवदीय  
(विकास मिश्र)  
क्षेत्रीय अधिकारी

प्रतिलिपि:

1. सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।
2. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
3. मुख्य पर्यावरण अधिकारी(वृत्त-१), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी



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## Annexure 2

क्षेत्रीय कार्यालय—उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, गाजियाबाद  
Regional Office, U.P. Pollution Control Board, Ghaziabad

संदर्भ संख्या : 119/NGT-181/2024

दिनांक : 24/04/2024

सेवा में,

श्री अंकित अग्रवाल निदेशक,  
मैसर्स जीरोन इंडिया इंजीनियरिंग प्रा0लि0,आर-11/27 न्यू राज नगर,  
गाजियाबाद।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 482/2023 अनुज शर्मा बनाम स्टेट आफ यू0पी0 व अन्य में पारित आदेश दिनांक-05.02.2024 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक अवगत हो कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 482/2023 अनुज शर्मा बनाम स्टेट आफ यू0पी0 व अन्य में पारित आदेश दिनांक-05.02.2024 के अनुपालन में स्थलीय निरीक्षण इस कार्यालय द्वारा दिनांक-20.04.2024 को आपके श्री अक्षय जैन एवं श्री राजीव अरोड़ा की उपस्थिति में किया गया। निरीक्षण के दौरान वेस्ट प्रोसेसिंग के पश्चात जनित अपशिष्टों जैसे बायो अर्थ का निस्तारण निचली भूमि में भराव हेतु तथा सी एंड डी वेस्ट का प्रयोग परिसर में अस्थाई रूप से सड़क के निर्माण में प्रयोग किया जाना अवगत कराया गया है। उल्लेखनीय है कि ठोस अपशिष्टों के प्रोसेसिंग के उपरान्त शेष बचे हुए अपशिष्टों जिसमें मुख्यतः निष्क्रिय अनुपयोगी पदार्थ शामिल होते हैं, ठोस अपशिष्ट प्रबंधन नियम 2016 के अनुरूप निस्तारित किये जाने का प्राविधान किया गया है।

अतः आपको निर्देशित किया जाता है कि शाहपुर मोरटा एवं अन्य चिन्हित स्थलों पर वेस्ट की प्रोसेसिंग के पश्चात जनित अपशिष्टों के निपटान के बारे में पूर्ण विवरण/कार्ययोजना तथा परिसरों की किसी प्रतिष्ठित संस्थान यथा IIT'S से करायी गयी स्टडी रिपोर्ट व जनित अपशिष्टों की टेस्ट रिपोर्ट प्रेषित करने का कष्ट करे।

भवदीय

(विकास मिश्र)  
क्षेत्रीय अधिकारी

प्रतिलिपि:

1. नगर आयुक्त महोदय, नगर निगम गाजियाबाद को इस अनुरोध के साथ प्रेषित कि उक्त के संबंध में संस्था को अपने स्तर से भी निर्देशित करने का कष्ट करें।
2. मुख्य पर्यावरण अधिकारी (वृत्त-1) उ0प्र0 प्रदूषण नियंत्रण बोर्ड लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

(A.E.E.)

क्षेत्रीय कार्यालय : आई0एन0एस0-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160106

मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010

Website - www.uppcb.com, e-mail : roghaziabad@uppcb.com